

Central Administrative Tribunal
Principal Bench : New Delhi

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O.A. No. 3350/2002

New Delhi this the 22nd day of August, 2002

Hon'ble Dr. A. Vedavalli, Member (J)

Mrs. P.K. Preet Oberoi,
W/o Shri G.S. Oberoi,
Retired PGT,
Govt. Girls Sr. Secondary School,
Andrews Ganj, New Delhi.
R/o House No. E-106, Kalkaji,
New Delhi-110019. Applicant

(By Advocate: Shri S.K.Sawhney)

Versus

1. Govt. of National Capital Territory,
through Director of Education,
Department of Education,
Old Sectt., Sham Nath Marg,
Delhi-110 054.
2. Deputy Controller of Accounts (Funds),
GPF Cell,
Old Sectt., Delhi-110 054.
3. Principal,
Govt. Sr. Secondary School,
Andrews Ganj,
New Delhi-110 049. Respondents

(By Advocate: Shri Rajiv Sharma)

O R D E R (Oral)

Hon'ble Dr. A. Vedavalli, Member (J)

Heard. Applicant has not filed any rejoinder to the reply filed by the respondents. Learned counsel for the applicant submits that he will not be filing any rejoinder in this case as the amount claimed by the applicant in the OA has been paid to her by the respondents after filing of this OA. In the circumstances, nothing survives further in this OA. OA is therefore dismissed as having become infructuous.

Learned counsel for the applicant prays for award of costs in this case. On a consideration of the matter the said prayer is rejected.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

Mittal